GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 2439 TO BE ANSWERED ON 04.08.2025

CENTRAL LABOUR ORGANISATIONS

†2439. SHRI AMRA RAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the demand letters received by the Government during the general strike of the Central Labour Organizations on 9 August, 2023;
- (b)the details of the action taken or likely to be taken by the Government in this regard;
- (c)the details of the number of man-days lost due to the said strike; and
- (d)whether the Government proposes to address the said issue, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): No strike notices or demand letters were received directly by the Office of Chief Labour Commissioner (Central) which handles strike notice/industrial dispute of Central Sphere. However, input about a nationwide protest by Central Trade Unions on 09.08.2023 was received from other official source. As per these inputs, demands included scrapping of Labour Codes, stopping PSU privatization, changes to pension and employment policies, and expanding MGNREGA. The Office of CLC(C), the Central Industrial Relations Machinery of Ministry of Labour and Employment, who function for maintaining industrial peace and harmony functions under the statutory provisions of The Industrial Disputes Act, 1947, reported no actual instances of strikes or protests. The demands raised were related to broader policy matters, and no related proposals are currently pending with this Ministry.
